

[English]

[Translation]

**Disinvestment of Equity**

3952. SHRI BHAGEY GOBARDHAN: Will the Minister of MINES be pleased to state:

(a) which are the public sector undertaking under his Ministry for disinvestment of equity;

(b) The extent of disinvestment likely to be approved;

(c) the details of advantages thereby; and

(d) whether this will improved in the efficiency of the management and its profitability?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) Disinvestment of equity has so far been approved in two public sector undertaking viz. National Aluminium Company Ltd. and Hindustan Zinc Limited under the administrative control of Ministry of Mines.

(b) So far disinvestment of Government held shares has been done to the extent of 2.72% in case of National Aluminium Company Ltd. and 20% for Hindustan Zinc Limited.

(c) and (d). Government has decided to disinvest a part of its share holding in selected public sector enterprises in favour of public sector investment institution and mutual funds in order to raise resources and encourage wider public participation. The disinvestment of Government holding has also been done in order to provide further market disciplines to the performance of public enterprises.

**Royalty on Minerals**

3953. SHRI SHIVRAJ SINGH CHAUHAN: Will the Minister of MINES be pleased to state:

(a) the state-wise details of main minerals being explored by the Union Government or through some other agencies;

(b) the rates at which the royalty of these main minerals are being paid, mineral-wise and state-wise;

(c) the payment of royalty to states as on January 31, 1992 and the States to whom the balance amount is payable; and

(d) the period after which the royalty rates are reviewed by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) Survey and exploration of minerals is carried out by several agencies of the Union Government like the Geological Survey of India (GSI), the Mineral Exploration Corporation of India Limited (MECL) and the Atomic Minerals Division (AMD) of the Department of Atomic Energy. The State-wise list of minerals being explored is given in the attached statement.

(b) The Government have revised the rates of royalty on minerals other than coal, lignite and minor minerals with effect from 17.2.92. A copy of the notification revising the rates of royalty on minerals has been laid on Table of the House on 9.3.92.

(c) Royalty on minerals is payable by the mining lease holders to the respective State Governments and Union Territory administrations. Outstanding dues, if any, are collected by them. The Central Government has no share in the royalty on minerals.

(d) As per section 9 of the Mines and Minerals (Regulation and Development) Act, 1957, the Central Government may by notification in the official Gazette, amend the Second Schedule do as to enhance or reduce the rate which royalty shall be payable

in respect of any minerals with effect from such date as may be specified in the Notification. However, the enhancement of the rate of royalty in respect of any mineral more than once during any period of three year is not permissible under the said Act.

## STATEMENT

S.No.	Name of the State	Minerals being explored
1	2	3
1. 1.	Andhra Pradesh	Coal, lead-Zinc-Copper, Gold, Diamond, Atomic minerals.
2.	Arunachal Pradesh	Lead-Zinc, Copper, Gold
3.	Assam	Coal
4.	Bihar	Coal, Copper, Gold, Atomic minerals
5.	Goa	Chromite, Platinum
6.	Gujarat	Lignite, Copper, Lead-Zinc, Tungsten
7.	Haryana	Tin, Tungsten, Copper, Molybdenum, Gold
8.	Himachal Pradesh	Gold, Tin, Atomic Minerals, Rock Salt
9.	Jammu & Kashmir	Copper, Lead-Zinc Gold
10.	Karnataka ,	Gold, Copper, Platinum, Atomic Minerals
11.	Kerala	Gold
12.	Madhya Pradesh	Coal , Copper , Lead-Zinc, Gold, Diamond, Dolomite, Atomic minerals
13.	Maharashtra	Coal, Copper, Lead-Zinc, Gold, Tungsten
14.	Manipur	Chromite

S.No.	Name of the State	Minerals being explored
1	2	3
15.	Meghalaya	Copper, Lead-Zinc, Limestone, Atomic Minerals
16.	Orissa	Copper, Chromite, Platinum, Manganese, Gold
17.	Rajasthan	Copper, Lead-Zinc, Rock-phosphate, Potash, Gold, Tungsten, Limestone
18.	Sikkim	Copper, Lead-Zinc
19.	Tamil Nadu	Lignite, Copper, Lead-Zinc, Gold, Platinum, Molybdenum
20.	Tripura	Clay, Silica sand
21.	Uttar Pradesh	Copper, Lead-Zinc, Gold, Tin, Silica sand
22.	West Bengal	Coal, Fertiliser minerals, Gold, Tungsten.